

Impact of development schemes

†123. SHRI JUGUL KISHORE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has made any study to assess the impact of different development schemes on the life of villagers;
- (b) if so, the details thereof scheme-wise; and
- (c) the follow up steps being taken/to be taken by Government thereon, scheme-wise?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) The Ministry has organized evaluation studies, including impact assessment through third party independent evaluators. Some of the evaluation/ impact assessment studies completed are Impact Assessment Study of Pradhan Mantri Gram Sadak Yojana (PMGSY), Evaluation/Impact Assessment Study of Placement Linked Skill Development Special Projects under SGSY, Evaluation of Training Programmes conducted by State Institute of Rural Developments (SIRDs).

(c) To take mid-course corrective measures based on the findings of various studies, the reports have been sent to all concerned authorities including States/District Rural Development Agencies (DRDAs)/Programme Divisions of the Ministry. The findings are also discussed with the concerned authorities by officers during their visits in the States/Districts and also in Project Directors Conferences, Review Meetings taken by Minister(RD)/MoS(RD)/Secretary(RD), etc. Moreover, reports of the studies are also widely distributed to concerned Departments/Ministries of the Government. The Ministry while launching new scheme(s)/project(s) or modifying the existing scheme(s)/project(s), takes into account the findings and recommendations of the evaluation studies.

Change in wage norms under MGNREGA

124. SHRI A.K. SELVARAJ: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is considering to change wage norms under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);
- (b) if so, the details thereof;

†Original notice of the question was received in Hindi.

(c) whether the alteration made by Government in MGNREGA could hurt the objectives of the job scheme; and

(d) if so, the details thereof?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) Vide the Notification dated 21.07.2014, amendments have been made by the Government in paragraph 4 and 20 of Schedule -I of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) providing for at least 60% of the works in a district in terms of cost for creation of productive assets directly linked to agriculture and allied activities through development of land, water and trees. To ensure quality, productivity and durability of assets created under MGNREGA, cost of material component including the wages of the skilled and semi-skilled works shall not exceed 40% at the Gram Panchayat level for all the works taken up by the Gram Panchayats. For works taken up by the implementing agencies other than Gram Panchayats, the overall material component shall not exceed 40% at the district level.

(c) No, Sir.

(d) Does not arise.

Coverage of rural road network

125. SHRI TARUN VIJAY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the length of rural road network under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country as on 31st October, 2014, State/Union Territory-wise;

(b) the number of villages in the country linked with the road network till the said date; and

(c) the number of villages proposed to be linked with road network during the Twelfth Five Year Plan in the country including Uttarakhand, State/Union Territory-wise?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) The length of Rural road network under Pradhan Mantri Gram Sadak Yojana (PMGSY) is 11,37,033 km. State/Union Territory-wise details are given in Statement-I (*See below*).

(b) PMGSY considers 'habitation' instead of 'village' as a unit for providing